

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. I.A. 77/2022

In

C.P. 405/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Kaustubh Arvind Marathe & Ors.

V/s.

Pranaav Marathe Jewellers Pvt Ltd & Ors.

Appearance

For Applicant : Adv. Yachika Jain i/b CS Ajay Antarkar

For Respondent : Adv. Avinash R Khanolkar a/w Adv P M Athavale and
Adv. Surekha Yadav for R3

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Though the Ld. counsel for the applicant tried to make her submission, but due to technical glitch she could not make his submission properly.

Ld. counsel for the Respondent submits that the rejoinder was received yesterday and needs time to peruse the same. List on **11.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)